NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

<u>DAILY CAUSE LIST DATED 05.12.2025</u>

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

Click here to join VC:

https://nclatvc.webex.com/meet/registrarcourt

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7440 of 2025 in Comp. App. (AT) (Ins) No of 2025	Aasra Projects Pvt. Ltd. Vs. Mehak Infrastructure Pvt. Ltd.	Mrinal Harsh Vardhan
2.	I.A. No. 7441 of 2025 in Comp. App. (AT) No of 2025	Poonam Makar & Anr. Vs. Oriental Rubber Industries Pvt. Ltd. & Ors.	Rhythm Buaria
3.	I.A. No. 7482 of 2025 in Comp. App. (AT) (Ins) No of 2025	Vivekanand Rai & Anr. Vs. Chemie-Tech Projects Ltd. & Anr.	Arijeet Banerjee
4.	I.A. No. 7483 of 2025 in Review Application (AT) No of 2025 in Comp. App. (AT) (Ins) No. 1405 of 2023	Kew Precision Parts Pvt. Ltd. Vs. Kotak Mahindra Bank Ltd.	Mohit Chaudhary
5.	I.A. No. 7484 of 2025 in Comp. App. (AT) (Ins) No of 2025	Kiritkumar Bhupatlal Sejpal & Ors. Vs. Premraj Ramratan Laddha, (RP) Now Liquidator for Bajrang Cotgin Pvt. Ltd. & Ors.	Rishabh Parikh

Copy to: -

1. Notice Board

2. Website: https://nclat.nic.in/

By order -sd/-

Assistant Registrar